

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 13.03.2020										
S L · N O ·	C.A. No.	Date of Appli cation	Case No.	Name of the Appli cant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	24410 /2020	13.03. 2020	WP (C) - 18781 /2018	B MANSIN G	GEN ERA L		Order Dtd. 2020-02-20			(S ea t No -)
2	24411 /2020	13.03. 2020	JCRLA - 65/20 14	GANESH SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-03-04			(S ea t No -)
3	24412 /2020	13.03. 2020	WP (C) - 13857 /2019	S. MOHANT Y	GEN ERA L		Order Dtd. 2019-12-19	2019 -11- 29	WRIT BRAN CH-4	(S ea t No - 37)
4	24413 /2020	13.03. 2020	BLAPL - 9330/ 2019	S K PRADHA N	C.O .	COUR T NO. 2	Order Dtd. 2020-03-06			(S ea t No - 37)
5	24414 /2020	13.03. 2020	BLAPL - 9618/ 2017	S. MOHANT Y	C.O .	COUR T NO. 9 OLD	Order Dtd. 2018-02-09		CRMI NAL MISC -2	(S ea t No - 10)
6	24415 /2020	13.03. 2020	BLAPL - 9330/ 2019	A K SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2020-03-06			(S ea t No - 10)

7	24416 /2020	13.03. 2020	ABLAP L- 1123/ 2020	H K DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-03-06			(S ea t No - 10)
8	24417 /2020	13.03. 2020	ABLAP L- 1121/ 2020	H K DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-03-06			(S ea t No - 10)
9	24418 /2020	13.03. 2020	WP (C) - 3324/ 2020	P C DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-03-12		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 1)
1 0	24419 /2020	13.03. 2020	ABLAP L- 18505 /2019	NIRANJ AN SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2020-03-05			(S ea t No - 11 1)
1 1	24420 /2020	13.03. 2020	ABLAP L- 1195/ 2020	H K PATRA	C.O .	COUR T NO. 1	Order Dtd. 2020-03-05			(S ea t No - 11 1)
1 2	24421 /2020	13.03. 2020	ABLAP L- 2292/ 2020	GANESH SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2020-03-05			(S ea t No - 11 1)
1 3	24422 /2020	13.03. 2020	ABLAP L- 4010/ 2019	D K DEHURY	C.O .	COUR T NO. 1	Order Dtd. 2020-03-04			(S ea t No - 11 1)
1 4	24423 /2020	13.03. 2020	ABLAP L- 1233/ 2020	R K ROUT	C.O .	COUR T NO.	Order Dtd. 2020-03-05			(S ea t

			2020			1			No - 111)
15	24424/2020	13.03.2020	ABLAP L-2275/2020	S BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-03-05		(Seat No - 111)
16	24425/2020	13.03.2020	CRLMC - 3541/2019	G KHILAR	C.O.	COURT NO. 1	Order Dtd. 2020-03-03		(Seat No - 111)
17	24426/2020	13.03.2020	CRLMC - 3541/2019	G KHILAR	C.O.	COURT NO. 1	Order Dtd. 2020-03-03		(Seat No - 111)
18	24427/2020	13.03.2020	CRLMC - 549/2020	M K PANI	C.O.	COURT NO. 1	Order Dtd. 2020-03-02		(Seat No - 111)
19	24428/2020	13.03.2020	CRLMC - 499/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-03-03		(Seat No - 111)
20	24429/2020	13.03.2020	CRLMC - 186/2020	S K BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-03-03		(Seat No - 111)
21	24430/2020	13.03.2020	WA-391/2017	P.N. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-03-05		(Seat No - 111)

2 2	24431 /2020	13.03. 2020	CRLMC - 282/2 020	A K MOHANT Y	C.O .	COUR T NO. 2	Order Dtd. 2020-03-03		(S ea t No - 11 1)
2 3	24432 /2020	13.03. 2020	WA- 637/2 019	S S SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2020-03-05		(S ea t No - 11 1)
2 4	24433 /2020	13.03. 2020	WA- 404/2 017	P.N. NAYAK	C.O .	COUR T NO. 19	Order Dtd. 2020-03-05		(S ea t No - 11 1)
2 5	24434 /2020	13.03. 2020	WP (C) - 2725/ 2017	D K NAIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-03-05		(S ea t No - 11 1)
2 6	24435 /2020	13.03. 2020	WA- 405/2 017	P.N. NAYAK	C.O .	COUR T NO. 19	Order Dtd. 2020-03-05		(S ea t No - 11 1)
2 7	24436 /2020	13.03. 2020	WP (C) - 2725/ 2017	S K PARIDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2020-03-05		(S ea t No - 11 1)
2 8	24437 /2020	13.03. 2020	WP (C) - 7887/ 2018	K. GOCHHA YAT	GEN ERA L		Order Dtd. 2018-05-16	WRIT BRAN CH-7	(S ea t No - 48)
2 9	24438 /2020	13.03. 2020	WP (C) - 2725/ 2017	G C JENA	C.O .	CHIE F JUST ICE'	Order Dtd. 2020-03-05		(S ea t No

						S COUR T			- 48)
3 0	24439 /2020	13.03. 2020	WA- 560/2 018	S.C. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2020-03-06		(S ea t No - 48)
3 1	24440 /2020	13.03. 2020	WP (C) - 6686/ 2020	N. MOHAPA TRA	C.O .	COUR T NO. 19	Order Dtd. 2020-03-06		(S ea t No - 48)
3 2	24441 /2020	13.03. 2020	WP (C) - 8912/ 2020	S C PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12		(S ea t No - 48)
3 3	24442 /2020	13.03. 2020	WP (C) - 8920/ 2020	S.C. PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12		(S ea t No - 48)
3 4	24443 /2020	13.03. 2020	WP (C) - 8911/ 2020	S C PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12		(S ea t No - 48)
3 5	24444 /2020	13.03. 2020	WP (C) - 8910/ 2020	S C PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12		(S ea t No - 48)
3 6	24445 /2020	13.03. 2020	WP (C) - 8909/ 2020	S C PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12		(S ea t No - 48)
3	24446	13.03.	WP (C)	S.C.	C.O	COUR	Order Dtd. 2020-03-		(S

7	/2020	2020	- 8919/ 2020	PANI	.	T NO. 19	12Judgement Dtd. 2020-03-12,			ea t No - 48)
3 8	24447 /2020	13.03. 2020	WP (C) - 8918/ 2020	S.C. PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
3 9	24448 /2020	13.03. 2020	WP (C) - 8917/ 2020	S.C. PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
4 0	24449 /2020	13.03. 2020	WP (C) - 8916/ 2020	SUBASH CHANDR A PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
4 1	24450 /2020	13.03. 2020	WP (C) - 8915/ 2020	SUBASH CHANDR A PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
4 2	24451 /2020	13.03. 2020	WP (C) - 8914/ 2020	SUBASH CHANDR A PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
4 3	24452 /2020	13.03. 2020	WP (C) - 8913/ 2020	SUBASH CHANDR A PANI	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
4 4	24453 /2020	13.03. 2020	BLAPL - 1279/ 2020	P. K. BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2020-03-06			(S ea t No - -

										48)
4 5	24454 /2020	13.03. 2020	WP (C) - 7798/ 2020	ASHOK KUMAR ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
4 6	24455 /2020	13.03. 2020	WP (C) - 8718/ 2020	PRASAN JIT BEHERA	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
4 7	24456 /2020	13.03. 2020	WP (C) - 7800/ 2020	ASHOK KUMAR ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
4 8	24457 /2020	13.03. 2020	WP (C) - 5134/ 2020	M. NAYAK	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
4 9	24458 /2020	13.03. 2020	WP (C) - 5134/ 2020	R. K. BEHURA	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
5 0	24459 /2020	13.03. 2020	WP (C) - 5308/ 2020	K. MANDAL	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
5 1	24460 /2020	13.03. 2020	WP (C) - 5308/ 2020	KARTIK CHANDR A TRIPAT HY	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
5 2	24461 /2020	13.03. 2020	WP (C) -	M/S. PR AMOD	C.O .	COUR T	Order Dtd. 2020-03-12			(S ea

			5935/ 2020	RANJAN BEHERA		NO. 19				t No - 48)
5 3	24462 /2020	13.03. 2020	WP (C) - 7105/ 2020	NANDA KISHOR E ROUT	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
5 4	24463 /2020	13.03. 2020	WP (C) - 7755/ 2011	A. C. JENA	C.O .	COUR T NO. 19	Order Dtd. 2020-03-05			(S ea t No - 48)
5 5	24464 /2020	13.03. 2020	CONTC - 2697/ 2019	PRASAN T KUMAR JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-03-05			(S ea t No - 48)
5 6	24465 /2020	13.03. 2020	WP (C) - 6955/ 2020	J. N. PANDA	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
5 7	24466 /2020	13.03. 2020	WP (C) - 6955/ 2020	S. R. PATRNA IK	C.O .	COUR T NO. 19	Order Dtd. 2020-03-12			(S ea t No - 48)
5 8	24467 /2020	13.03. 2020	WA- 637/2 019	PRAVAT BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2020-03-05			(S ea t No - 48)
5 9	24468 /2020	13.03. 2020	WP (C) - 27809 /2019	R. K. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2020-02-06			(S ea t No - 48)

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60	24469/2020	13.03.2020	WP (C) - 2991/2020	DR. JYOTSANA MAYEE MAHARAJ	C.O.	COURT NO. 22	Order Dtd. 2020-02-06			(Seat No - 48)
61	24470/2020	13.03.2020	WP (C) - 2383/2020	DR. PRASANT KUMAR JALLY	GENERAL		Order Dtd. 2020-02-03	WRIT BRANCH-8		(Seat No - 43)
62	24471/2020	13.03.2020	WP (C) - 2629/2020	DR. SABITA TANDIA	GENERAL		Order Dtd. 2020-02-04			(Seat No - 43)
63	24472/2020	13.03.2020	WP (C) - 2384/2020	DR. CHINMAYEE ARYA	GENERAL		Order Dtd. 2020-01-29			(Seat No - 43)
64	24473/2020	13.03.2020	WP (C) - 2382/2020	DR. SURENDRA BEHERA	GENERAL		Order Dtd. 2020-02-03			(Seat No - 43)
65	24474/2020	13.03.2020	WP (C) - 7508/2020	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-12	WRIT BRANCH (DIVISION BENCH)		(Seat No - 110)
66	24475/2020	13.03.2020	CRLMC - 509/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Seat No - 110)
67	24476/2020	13.03.2020	WP (C) -	B. K. PANDA	C.O.	COURT	Order Dtd. 2020-03-13			(Seat

			8940/ 2020			NO. 7				t No - 11 0)
6 8	24477 /2020	13.03. 2020	WP (C) - 8939/ 2020	B. K. PANDA	C.O .	COUR T NO. 7	Order Dtd. 2020-03-13			(S ea t No - 11 0)
6 9	24478 /2020	13.03. 2020	WP (C) - 9226/ 2020	PRADIP TA KUMAR MOHANT Y	C.O .	COUR T NO. 7	Order Dtd. 2020-03-13			(S ea t No - 11 0)
7 0	24479 /2020	13.03. 2020	WP (C) - 31678 /2011	G. C. JENA	C.O .	COUR T NO. 8	Order Dtd. 2020-03-05			(S ea t No - 11 0)
7 1	24480 /2020	13.03. 2020	TRP (C))- 130/2 019	P. S. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2019-12-13			(S ea t No - 11 0)
7 2	24481 /2020	13.03. 2020	CRLA- 413/2 010	M. SAMAL	GEN ERA L		F.i.rAcused Statement,	161 STAT EMEN T	CRIM INAL APPE AL	(S ea t No - 1)
7 3	24482 /2020	13.03. 2020	ABLAP L- 2382/ 2020	BALARA M SINGH	GEN ERA L		Order Dtd. 2020-03-06			(S ea t No - 1)
7 4	24483 /2020	13.03. 2020	WP (C) - 4698/ 2019	R. C. ROUT	GEN ERA L		Order Dtd. 9999-12- 31Petition,		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 8)

75	24484/2020	13.03.2020	WP (C) - 8081/2018	B. DAS	GENERAL		PetitionAnnexure,			(Seat No - 108)
76	24485/2020	13.03.2020	WP (C) - 7242/2020	H. SUNDARA	GENERAL		Order Dtd. 2020-03-04			(Seat No - 108)
77	24486/2020	13.03.2020	WP (C) - 15550/2018	M. K. RANA	GENERAL		Order Dtd. 2020-03-12			(Seat No - 108)
78	24487/2020	13.03.2020	BLAPL - 8763/2019	P. R. NAIK	GENERAL		Order Dtd. 2020-03-04			(Seat No - 108)
79	24488/2020	13.03.2020	WP (C) - 28047/2019	M. K. RANA	GENERAL		Order Dtd. 2020-03-06		WRIT BRANCH-3	(Seat No - 11)
80	24489/2020	13.03.2020	WP (C) - 7472/2020	M. K. RANA	GENERAL		Order Dtd. 2020-03-06			(Seat No - 11)
81	24490/2020	13.03.2020	WP (C) - 6509/2020	M. K. RANA	GENERAL		Order Dtd. 2020-03-05		WRIT BRANCH (DIVISION BENCH)	(Seat No - 115)
82	24491/2020	13.03.2020	WP (C) - 15551	M. K. RANA	GENERAL		Order Dtd. 2020-03-12			(Seat

			/2018							No - 115)
83	24492/2020	13.03.2020	WP (C) - 7173/2020	P. C. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Seat No - 115)
84	24493/2020	13.03.2020	WP (C) - 3926/2017	M. K. RANA	GENERAL		Order Dtd. 2020-03-05	WRIT BRANCH-5		(Seat No - 22)
85	24494/2020	13.03.2020	WP (C) - 4900/2020	M. K. RANA	GENERAL		Order Dtd. 2020-03-03			(Seat No - 22)
86	24495/2020	13.03.2020	WP (C) - 2576/2019	M. K. RANA	GENERAL		Order Dtd. 2020-03-03			(Seat No - 22)
87	24496/2020	13.03.2020	WP (C) - 18721/2018	M. K. RANA	GENERAL		Order Dtd. 2019-04-10	WRIT BRANCH-7		(Seat No - 48)
88	24497/2020	13.03.2020	WP (C) - 7421/2015	M. K. RANA	GENERAL		Order Dtd. 2020-02-19			(Seat No - 48)
89	24498/2020	13.03.2020	BLAPL - 1344/2020	N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-03-13			(Seat No - 48)

90	24499/2020	13.03.2020	WP (C) - 10111/2014	P. C. DAS, ADV	C.O.	COURT NO. 8	Order Dtd. 2020-03-05			(Seat No - 48)
91	24500/2020	13.03.2020	WP (C) - 11808/2009	N. GOSWAMY	GENERAL		Order Dtd. 2020-03-02			(Seat No - 48)
92	24501/2020	13.03.2020	CRLA-906/2019	M. K. RANA	GENERAL		Order Dtd. 2020-03-05			(Seat No - 48)
93	24502/2020	13.03.2020	CRLA-962/2019	M. K. RANA	GENERAL		Order Dtd. 2020-03-05			(Seat No - 48)
94	24503/2020	13.03.2020	CRLA-64/2020	M. K. RANA	GENERAL		Order Dtd. 2020-03-05			(Seat No - 48)
95	24504/2020	13.03.2020	CRLA-669/2019	M. K. RANA	GENERAL		Order Dtd. 2020-03-04			(Seat No - 48)
96	24505/2020	13.03.2020	CRLA-728/2019	M. K. RANA	GENERAL		Order Dtd. 2020-02-27			(Seat No - 48)
97	24506/2020	13.03.2020	CRLA-735/2019	M. K. RANA	GENERAL		Order Dtd. 2020-02-27			(Seat No - 48)

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9 8	24507 /2020	13.03. 2020	CRLA- 785/2 019	M. K. RANA	GEN ERA L		Order Dtd. 2020-02-27			(S ea t No - 48)
9 9	24508 /2020	13.03. 2020	WA- 615/2 019	P. BEHERA	C.O . .	COUR T NO. 3	Order Dtd. 2020-03-05			(S ea t No - 48)
1 0 0	24509 /2020	13.03. 2020	CRLA- 860/2 019	M. K. RANA	GEN ERA L		Order Dtd. 2020-02-27			(S ea t No - 48)
1 0 1	24510 /2020	13.03. 2020	CRLA- 90/20 20	M. K. RANA	GEN ERA L		Order Dtd. 2020-02-27			(S ea t No - 48)
1 0 2	24511 /2020	13.03. 2020	CRLA- 97/20 20	M. K. RANA	GEN ERA L		Order Dtd. 2020-03-04			(S ea t No - 48)
1 0 3	24512 /2020	13.03. 2020	CRLA- 103/2 020	M. K. RANA	GEN ERA L		Order Dtd. 2020-02-27			(S ea t No - 48)
1 0 4	24513 /2020	13.03. 2020	WP (C) - 3580/ 2005	B. K. GOCHHA YAT	GEN ERA L		Order Dtd. 2005-07-12		WRIT BRAN CH-7	(S ea t No - 15)
1	24514	13.03.	WP (C)	J. K.	GEN		Order Dtd. 2020-01-28			(S

05	/2020	2020	- 1459/ 2020	MOHANT Y	ERA L					ea t No - 15)
106	24515 /2020	13.03. 2020	OJC- 5186/ 1994	N. K. SATAPA THY	GEN ERA L		Order Dtd. 2010-07-21		WRIT BRAN CH-4	(S ea t No - 37)
107	24516 /2020	13.03. 2020	OJC- 3202/ 1991	B. N. MUDULI	GEN ERA L		Order Dtd. 2019-12- 06Petition,Annexure,Count er,Rejoinder,Affidavit,			(S ea t No - 37)
108	24517 /2020	13.03. 2020	TRP (C) - 288/2 019	B. B. BEHERA	GEN ERA L		Order Dtd. 2020-02-13			(S ea t No - 37)
109	24518 /2020	13.03. 2020	BLAPL - 1166/ 2014	P. K. MOHANT Y	GEN ERA L		Order Dtd. 2014-07-17		CRIM INAL MISC -3	(S ea t No - 12)
110	24519 /2020	13.03. 2020	WP (C) - 9242/ 2020	B. K. PA NDA	C. O .	COUR T NO. 8	Order Dtd. 2020-03-13		WRIT BRAN CH-7	(S ea t No - 44)
111	24520 /2020	13.03. 2020	CRLMP - 162/2 020	G. K. ROUTRA Y	GEN ERA L		Order Dtd. 2020-03-05			(S ea t No - 44)
112	24521 /2020	13.03. 2020	CONTC - 2017/ 2019	P. SAHOO	GEN ERA L		Order Dtd. 2020-03-03			(S ea t No -)

										44)
1 1 3	24522 /2020	13.03. 2020	WP (C) - 28625 /2019	P. SAHOO	GEN ERA L		Order Dtd. 2020-03-03			(S ea t No - 44)
1 1 4	24523 /2020	13.03. 2020	ABLAP L- 2210/ 2020	S. BISWAL	C.O .	COUR T NO. 9	Order Dtd. 2020-03-13			(S ea t No - 44)
1 1 5	24524 /2020	13.03. 2020	ABLAP L- 378/2 020	P.K.MO HANTY	C.O .	COUR T NO. 8	Order Dtd. 2020-03-13			(S ea t No - 44)
1 1 6	24525 /2020	13.03. 2020	BLAPL - 1492/ 2020	A. TRIPAT HY	C.O .	COUR T NO. 2	Order Dtd. 2020-03-13			(S ea t No - 44)
1 1 7	24526 /2020	13.03. 2020	WP (C) - 19845 /2017	L. D. SAHU	GEN ERA L		Order Dtd. 2020-03-04			(S ea t No - 44)
1 1 8	24527 /2020	13.03. 2020	WP (C) - 26974 /2019	M. R. BARIK	GEN ERA L		Order Dtd. 2020-03-04			(S ea t No - 44)
1 1 9	24528 /2020	13.03. 2020	WPC (O AC) - 399/2 000	N. K. SATAPA THY	GEN ERA L		Order Dtd. 2020-03-06			(S ea t No - 44)
1 2	24529 /2020	13.03. 2020	WP (C) -	M. PATI	GEN ERA		Order Dtd. 2020-03-12		WRIT BRAN	(S ea

0			16304/2014		L				CH (DIVISION BENCH)	t No - 107)
1 2 1	24530/2020	13.03.2020	WP (C) - 22859/2019	N. SWAIN	GENERAL		Order Dtd. 2019-11-25			(Seat No - 107)
1 2 2	24531/2020	13.03.2020	WP (C) - 29228/2019	P. K. MOHANTY	GENERAL		Order Dtd. 2020-01-20			(Seat No - 107)
1 2 3	24532/2020	13.03.2020	RPFAM - 89/2018	B. PATTNAYAK	GENERAL		Order Dtd. 2019-07-18 Petition, Annexure,			(Seat No - 107)
1 2 4	24533/2020	13.03.2020	CVREV - 406/1999	P. K. SWAIN	GENERAL		Order Dtd. 2000-04-05		CIVIL REVISION	(Seat No - 1)
1 2 5	24534/2020	13.03.2020	CRLA-413/2019	R. K. MOHABHOI	GENERAL		Entire Order			(Seat No - 1)
1 2 6	24535/2020	13.03.2020	CRLA-404/2019	R. K. MOHABHOI	GENERAL		Entire Order		CRIMINAL APPEAL	(Seat No - 6)
1 2 7	24536/2020	13.03.2020	CRLA-148/2015	R. K. MALLICK	GENERAL		Order Dtd. 2015-11-12		CRIMINAL APPEAL	(Seat No - 5)
1 2	24537/2020	13.03.2020	WP (C) -	S.K. MISHRA	C.O.	COURT	Order Dtd. 2020-03-03			(Seat

8			5888/ 2020			NO. 19				t No - 5)
1 2 9	24538 /2020	13.03. 2020	BLAPL - 10617 /2019	S. K. SWAIN	GEN ERA L		Order Dtd. 2020-03-03			(S ea t No - 5)
1 3 0	24539 /2020	13.03. 2020	RFA- 97/20 08	T. PRADHA N	GEN ERA L		Order Dtd. 2010-07-01		FIRS T APPE AL	(S ea t No - 8)
1 3 1	24540 /2020	13.03. 2020	RSA- 137/2 018	J. D. MUDULI	GEN ERA L		Appealmemo		SECO ND APPE AL	(S ea t No - 1)
1 3 2	24541 /2020	13.03. 2020	CRLMC - 178/2 014	J. SAHOO	GEN ERA L		Order Dtd. 2019-07-12		CRIM INAL MISC -1	(S ea t No - 7)
1 3 3	24542 /2020	13.03. 2020	WP (C) - 18414 /2010	P. K. LENKA	GEN ERA L		Order Dtd. 2011-04-21		WRIT BRAN CH-4	(S ea t No - 19)
1 3 4	24543 /2020	13.03. 2020	WP (C) - 14435 /2019	P. K. DASH	GEN ERA L		Order Dtd. 2020-02-04			(S ea t No - 19)
1 3 5	24544 /2020	13.03. 2020	WP (C) - 8133/ 2009	P. K. LENKA	GEN ERA L		Order Dtd. 2010-08-05		WRIT BRAN CH-5	(S ea t No - 21)
1 3 6	24545 /2020	13.03. 2020	CONTC - 901/2 016	A. K. MISHRA	GEN ERA L		Order Dtd. 2020-02-10			(S ea t No

										- 21)
1 3 7	24546 /2020	13.03. 2020	WA- 191/2 014	P. K. LENKA	GEN ERA L		Order Dtd. 2018-12-12		M.J. C.	(S ea t No - 1)
1 3 8	24547 /2020	13.03. 2020	WP (C) - 16477 /2012	BHARAT BEHERA	GEN ERA L		Order Dtd. 2013-08- 20Petition,Annexure,Count er,		WRIT BRAN CH-2	(S ea t No - 6)
1 3 9	24548 /2020	13.03. 2020	WP (C) - 9415/ 2012	BHARAT BEHERA	GEN ERA L		Order Dtd. 2013-08- 20Petition,Annexure,		WRIT BRAN CH-7	(S ea t No - 18)
1 4 0	24549 /2020	13.03. 2020	OJC- 8780/ 1994	K. RATH	GEN ERA L		Order Dtd. 1995-10- 26Petition,Appealmemo,Cou nter,Rejoinder,		WRIT BRAN CH-3	(S ea t No - 12)
1 4 1	24550 /2020	13.03. 2020	WP (C) - 5885/ 2020	S K MISHRA	C.O .	COUR T NO. 19	Order Dtd. 2020-03-03			(S ea t No - 12)
1 4 2	24551 /2020	13.03. 2020	ARBP- 10/20 20	R. K. MOHAPA TRA	C.O .	COUR T NO. 19	Order Dtd. 2020-03-13			(S ea t No - 12)
1 4 3	24552 /2020	13.03. 2020	WP (C) - 9204/ 2020	DEBEND RA BEHERA	C.O .	COUR T NO. 8	Order Dtd. 2020-03-13			(S ea t No - 12)
1 4 4	24553 /2020	13.03. 2020	BLAPL - 9330/ 2020	A. K. SWAIN	C.O .	COUR T NO.	Order Dtd. 2020-03-06			(S ea t

			2019			2				No - 12)
145	24554/2020	13.03.2020	ABLAP L-2017/2020	SUVENDU BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-03-13			(Seat No - 12)
146	24555/2020	13.03.2020	ABLAP L-514/2020	R. K. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-03-13			(Seat No - 12)
147	24556/2020	13.03.2020	WP (C) - 21962/2014	M. JATI	GENERAL		Order Dtd. 2019-07-29		WRIT BRANCH-7	(Seat No - 44)
148	24557/2020	13.03.2020	WP (C) - 18242/2018	S. K. BEHERA	GENERAL		Order Dtd. 2018-12-05		WRIT BRANCH-1	(Seat No - 1)
149	24558/2020	13.03.2020	WP (C) - 12716/2003	S. K. BEHERA	GENERAL		Order Dtd. 2019-01-03		WRIT BRANCH-3	(Seat No - 14)
150	24559/2020	13.03.2020	WP (C) - 3606/2004	S. K. BEHERA	GENERAL		Order Dtd. 2019-01-02		WRIT BRANCH-6	(Seat No - 35)
151	24560/2020	13.03.2020	WP (C) - 1790/2019	S. K. BEHERA	GENERAL		Order Dtd. 2019-06-27			(Seat No - 35)
1	24561	13.03.	WP (C)	B.	C.O	COUR	Order Dtd. 2020-03-13		WRIT	(S

5 2	/2020	2020	- 9029/ 2020	BEHERA	.	T NO. 3 OLD			BRAN CH-5	ea t No - 32)
1 5 3	24562 /2020	13.03. 2020	WP (C) - 4431/ 2005	S. K. BEHERA	GEN ERA L		Order Dtd. 2020-01-02			(S ea t No - 32)
1 5 4	24563 /2020	13.03. 2020	WP (C) - 4676/ 2009	S. K. BEHERA	GEN ERA L		Order Dtd. 2010-08-18		WRIT BRAN CH-5	(S ea t No - 20)
1 5 5	24564 /2020	13.03. 2020	WP (C) - 8305/ 2020	P. K. PANI	GEN ERA L		Order Dtd. 2020-03-05			(S ea t No - 20)
1 5 6	24565 /2020	13.03. 2020	CONTC - 73/20 20	L. SAHOO	GEN ERA L		Order Dtd. 2020-03-05			(S ea t No - 20)
1 5 7	24566 /2020	13.03. 2020	CRLMP - 442/2 016	S. K. BEHERA	GEN ERA L		Order Dtd. 2018-07-09		WRIT BRAN CH- 11	(S ea t No - 61)